

**Fertilizer Plant in Punjab State**

1984. SHRI R. K. SINHA :  
SHRI YAMUNA PRASAD  
MANDAL :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that the Government has given permission for the setting up of Rs. 60 crore Fertilizer Plant in the Private Sector in the State ;

(b) whether it is also a fact that the State Government has agreed to give financial aid, land and electricity to the said project ; and

(c) whether it is also a fact that the expansion of the public sector plant at Nangal had to be put off as the State Government refused to supply power at concessional rates ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) The Central Government have issued a Letter of Intent to M/s. Kalinga Tubes Ltd. for setting up a fertilizer plant either at Mangalore or a location in the Punjab or a location in Western Uttar Pradesh. The company initially proposed to set up the plant in the Punjab at an estimated cost of Rs. 75 crores.

(b) The State Government had indicated their willingness to extend necessary facilities like land and electricity and had also been considering financial participation in the project.

(c) Although the State Government have expressed their inability to supply the required quantity of additional power, the expansion scheme of the Nangal factory is being pursued on the basis of power being supplied from another source.

**Conversion of Land into Playgrounds/Parks in Sarojini Nagar, New Delhi**

1985. SHRI M. L. SONDHI : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING

AND URBAN DEVELOPMENT be pleased to state :

(a) whether Government have received any representation from the residents of J.K. and L Blocks and other residents of Sarojini Nagar, New Delhi for converting the land by the side of Railway line into a playground/parks for the use of the children of the locality ; and

(b) if so, the action proposed to be taken by Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING; AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a). Yes, Sir.

(b) The matter is under consideration.

**Theft of Water Meters in Kidwai Nagar, New Delhi**

1986. SHRI M. L. SONDHI : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the water meters of Class IV Quarters in Kidwai Nagar, New Delhi are being stolen as these are not installed in a secure place ;

(b) whether Government have received any complaints from the residents in this respect ; and

(c) if so, the action proposed to be taken to redress the grievances of the residents ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING ; AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) No, Sir. At present water supply to Type I quarters meant for Class IV employees in Kidwai Nagar is un-metered.

(b) No, Sir.

(c) Does not arise.